

04. 28.08.2015 A Misc. Case is filed in Court today for intervention, which be registered.

This Court requests Sri Arun Kumar Budhia, Advocate, to act as Amicus Curiae in the present matter on behalf of the petitioner.

The Registry is directed to indicate the name of Sri Budhia, in the cause list and to serve a copy of the application on him by Tuesday (01.9.2015).

It is stated by Sri Bhuyan, learned A.G.A. that an affidavit has been filed by the Assistant Commissioner of Police, Cuttack, on 25.7.2015. The said affidavit has not come on record.

Registry is directed to trace out the same and place it on record.

The matter be listed on next Friday (04.9.2015).

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I. Mahanty,

J

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S.C. Parija

, J.

Misc. Case No.15237 of 2015

05. 28.08.2015 This application for intervention is filed in Court today, which is taken on record. Office to register the same.

Copy of this application be served on Sri A.K. Budhia and learned counsel for the State by 01.9.2015.

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I. Mahanty,

J

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S.C. Parija

, J.